

are about a hundred unauthorised huts erected on the slopes of the approach bank of the road overbridge near the New Delhi Railway Station. It is not known precisely wherefrom those concerned have come, but it appears that the majority of them hail from South India and most of the others are from Maharashtra.

(b) Yes, they have repeatedly been requested to vacate these slopes and to stop damaging them.

(c) No information on this point is available.

(d) The Railway can give no other space as their holdings in Delhi are not sufficient for their own needs. Financial assistance from Railway sources is also not possible.

Shri S. V. Ramaswamy: Will the Government be pleased to give an assurance that they will not be vacated unless they are provided with alternative accommodation?

Shri Alagesan: It is not our concern. It is for the Delhi State Government.

Shri C. R. Narasimhan: May I know how long these people are there?

Shri Alagesan: They have been staying there for a long time and off and on they have also been asked to vacate the site but they have been refusing to go and they have been there up till now.

Shri K. G. Deshmukh: May I know whether any representation has been received by the Government from the people of Madhya Pradesh who live by this side?

Shri Alagesan: There are no people from Madhya Pradesh there.

Shri B. S. Murthy: Is it the intention of the Government to take up the question with the Delhi State Government in order to provide these people with alternative accommodation?

Shri Alagesan: No, Sir.

Shri Nambiar: Will the Ministry of Rehabilitation be approached before these people are vacated or forced out so that alternative accommodation can be provided?

Shri Alagesan: These people are not refugees from West or East Pakistan.

Shri S. V. Ramaswamy: The Minister said it is not the intention to take up the matter with the Delhi State Government. May I know why?

Mr. Deputy Speaker: There cannot be any argument.

DEATH OF PERSONS NEAR PATNA

*1187. **Shri S. N. Das:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that four persons were knocked down and killed by a train near Patna on the 27th November 1952;

(b) if the answer to part (a) above be in the affirmative, what were the circumstances in which this tragedy occurred; and

(c) whether all the persons died instantaneously or some of them succumbed to the injuries later on?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) It is understood from the Government Railway Police, Patna, that a woman, along with her three children, committed suicide due to some family trouble.

(c) Three died on the spot and the fourth who was sent to the General Hospital, Patna, succumbed to his injuries there.

Shri S. N. Das: Relating to the reply to part (b) of the question, may I know the circumstances under which they met their death whether they were knocked down or they were lying on the lines?

Shri Alagesan: I think they were knocked down.

Shri S. N. Das: From what facts did the police come to know that it was a suicide case?

Shri Alagesan: It was for the police to inform us and they informed us that it is a case of suicide.

Shri Chattopadhyaya: May I know whether they were knocked down due to family trouble?

Shri Alagesan: That was the information.

Shri B. S. Murthy: May I know whether Government has had any other source of getting information besides the police?

Shri Alagesan: Normal sources.

Shri S. N. Das: May I know whether it is a fact that these persons were travelling by the side of the Railway line and as the driver could not see them, this accident happened?

Shri Alagesan: We have no precise information on the point. We are told that they have been knocked down.

Shrimati Tarakeshwari Sinha: May I know whether the accident took place in the night or in day time?

Shri Alagesan: I do not have the information.

Shri S. N. Das: May I know whether the cause of the accident will be enquired into by the Railway Inspectorate.

Shri Alagesan: I do not have any information on that point also. If hon. Members want more information, they can put down a question.

Shrimati Tarakeshwari Sinha: May I suggest to Government, (Some Hon. Members: No, no.) because the accident is reported to have taken place near Patna Junction at day time, whether the Government will institute a detailed enquiry into the matter? It was an accident at day time. I am not suggesting anything else.

Mr. Deputy-Speaker: Hon. Members coming from that area, who are particularly interested may look into the report and if they want further details, the hon. Minister will be able to supply further information if he has got it. Now, the questions posted for the day are over.

Shri K. P. Tripathi: There are other questions, Sir.

Mr. Deputy-Speaker: I know. I will take up the Questions which have not been put. No. 1167. Mr. B. K. Das.

Shri S. C. Samanta: I have been authorised. Sir. No. 1167.

INDIGENOUS MEDICINE RESEARCH LABORATORY

*1167. **Shri S. C. Samanta** (On behalf of Shri B. K. Das): Will the Minister of Health be pleased to state:

(a) whether the Indigenous Medicine Research Laboratory has started work;

(b) if so, what items of work will be taken up for the present; and

(c) what expenses have so far been made?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The Central Institute of Research in Indigenous Systems of Medicine at Jamnagar has not yet started functioning. A Governing Body who will have administrative control of the Institute has been set up. A Scientific Advisory Council which will assist the technical staff of the Institute in formulating the research programme has been constituted. The Government of Saurash-

tra have promised to provide the buildings for the Institute at Jamnagar at an early date.

(b) It is for the Governing Body and the Scientific Advisory Council to chalk out the programme of work.

(c) A non-recurring grant of Rs. 1,00,000 during 1951-52 and a grant of Rs. 15,000 during 1952-53 have so far been given to the Governing Body of the Institute.

Shri S. C. Samanta: May I know whether fresh herbs will be available in the locality?

Shrimati Chandrasekhar: I have no information.

Shri Dhulekar: May I know whether in this laboratory Ayurvedic research scholars are employed or only allopathic doctors are employed?

Shrimati Chandrasekhar: I think Ayurvedic doctors will be given preference.

Shri Baghavala: May I know whether any research in Unani system has been carried out in this Institute?

Shrimati Chandrasekhar: The Institute has not yet started functioning. The programme has not yet been formulated. I cannot give any further information.

Shri Dhulekar: What is the amount of money that has been spent on Ayurvedic research, apparatus, equipment and library?

Shrimati Chandrasekhar: So far, as I have said in my reply to the question, a non-recurring grant of Rs. 1,00,000 during 1951-52 has been made. That has not yet been spent. A grant of Rs. 15,000 during 1952-53 has been made; not for equipment or any other appliances, but this amount was spent for the personnel that was engaged and the governing body members in travelling.

Shri Dhulekar: May I know whether any report has been published about the research done, so far?

Shrimati Chandrasekhar: The Institute has not yet started to work. The question does not arise.

Shri T. K. Chandhuri: May I know how many qualified pharmacognosts and pharmaceutical chemists are associated with this laboratory, apart from indigenous Ayurvedic experts?

Shrimati Chandrasekhar: Besides Ayurvedic experts, the Advisory Council consists of four doctors, three of